

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

LOK SABHA

**UNSTARRED QUESTION NO. 3496.
TO BE ANSWERED ON MONDAY, THE 21ST DECEMBER, 2015.**

GEOGRAPHICAL INDICATION REGISTRY

3496. SHRI A.P. JITHENDER REDDY:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the registration of Hyderabad Biryani under the Geographical Indication Registry has been completed;
- (b) if so, the details thereof; and
- (c) if not, the details of the status of the application pending for registration of Hyderabad Biryani as a Geographical Indication along with the reasons for delay in its registration?

ANSWER

**वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण)
THE MINISTER OF STATE (INDEPENDENT CHARGE)
OF THE MINISTRY OF COMMERCE & INDUSTRY
(SHRIMATI NIRMALA SITHARAMAN)**

(a) : No.

(b) & (c): One application for registration of Hyderabad Biryani as Geographical Indication was received on 28/04/2009. Thereafter, it was examined on 05/09/2009, 16/07/2010 and 23/07/2013 at various Consultative Group meetings, as per the Geographical Indications of Goods (Registration & Protection) Act, 1999. The applicant is yet to file compliance of the recommendations in the Examination Reports and submit deficient documents sought for from the applicant.
